

5A

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 171/16, in TP 70/17	For hearing	Sec 433(e) of CA 1956	Fedex Express Transportat ion & Supply Chain Services (India) Pvt	India Law	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

54 SUJA SURENDRAN
INDIALAW LLD


9972999215

RESPONDENT/s :

ANUSUYA G.L
NAXR Pvt Ltd

Anusuya G.L 9035540075

ORDER

Heard Ms.Suja Surendran, learned counsel for the Petitioner and Ms.Anusuya G.L., learned counsel for the Respondent. At the request of the learned counsel for the Petitioner, Post the case on 14.09.2018.


Member(T)

Prema Murray - Steno


Member (J)